

Annexure 1

Name of the corporate debtor: KUMARAKOM AQUA SERENE PRIVATE LIMITED

List of creditors as on: 13-08-2025

Date of commencement of CIRP:16-April-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Kerala State Industrial Development Corporation (KSIDC)	23-04-2025	29,42,21,738	29,42,21,738	Secured	29,42,21,738	No	100.00%	Nil	Nil	Nil	Nil	Nil
			29,42,21,738	29,42,21,738		29,42,21,738		100.00%	-	-	-	-	

Details of Security

All those pieces and parcels of land owned and possessed by the corporate debtor situated and lying at Vechoor Village, Vaikom Taluk, Kottayam District as set out below :-

Sy. No.	Extent		
	Hector	Ares	Sq. Meter
524/4	0	4	05
524/4/1	0	63	14
524/4	0	53	45
TOTAL	1	20	64

(Equivalent to 02 Acres 98 cents 100 Sq Links) together with resort buildings and other superstructures, fixed plant and machinery,

- Pledge of 8,10,000 equity shares of the face value of Rs 100/- each held by (i) V K Rajeev and (ii) Manju Rajeev in the company

Guarantors

1. V K Rajeev, S/o Shri. V V Kunjukunju, Residing at Vettoor House, 4/125, Achinakam of Kudavachoor PO, Vechoor Village, Vaikom Taluk, Kottayam
2. Manju Rajeev, W/o Shri. V K Rajeev, Residing at Vettoor House, 4/125, Achinakom of Kudavachoor PO, Vechoor Village, Vaikom Taluk, Kottayam

